

प्रश्न सं. [ क. 4276 ]

नारांकित प्रश्न क्रमांक 4276  
द्वारा माननीय विधायक श्री अमित सुभाषचन्द्र यादव

परिशिष्ट

1/1

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
Court 2

TP 76 of 2019 [CP(IB) 111 of 2018]

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT  
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.03.2021

Name of the Company: Power Finance CorporATion Ltd  
V/s  
Shree Maheshwar Hydel Power  
CorporATion Ltd.

Section 7 IBC of 2016

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

**ORDER**

(through video conferencing)

The parties are represented through their respective counsels.

Heard the arguments of the parties.

The order is reserved.

The parties are at liberty to file their written submissions.

VIRENDRA KUMAR GUPTA  
MEMBER TECHNICAL

Dated this the 25th day of March, 2021

MANORAMA KUMARI  
MEMBER JUDICIAL

अनुभाग  
ऊर्जा विभाग, म.प्र. शासन  
भोपाल